

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT - II

**Item No. 206
(IB)-1238(ND)2019
IA/3601/2020**

IN THE MATTER OF:

M/s. Arcee Trading Corporation

...Applicant/Petitioner

Versus

M/s. Dev Landcon Pvt. Ltd.

...Respondent

SECTION: 9 of IBC, 2016

Order Delivered on 16.09.2020

CORAM:

**SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Mr. Rajendra Beniwal &
Mr. Kumar Sumit, Advocates for Applicant/RP
Mr. Sanyam Jain, Advocate for FC

ORDER

IA-3601/2020 : Counsel on behalf of the IRP is present and prayed to list the IA-1729/2020 for an early hearing.

The IA is allowed.

The Registry is directed to list the IA-1729/2020 on 7th October, 2020.

-Sd-

**(L. N. GUPTA)
MEMBER (T)**

-Sd-

**(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)**